


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 03.10.2017.

PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA) No.61/BB/17	-	For compliance of office objections	230-232	Oswal Alloys Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	ARJUN. N.A 8050324024	APPLICANT	

PCS for petitioner is present. He reported that he would file memo of appearance for petitioner company. He also reported that the previous advocate has filed compliance report along with annexures in the Registry. Registry to verify and put up.

List it on 20.10.2017.


MEMBER (J)